

[English]

**Amendment to Hindu Law**

7630. SHRI ARVIND NETAM: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government propose to make amendments relating to status of women under the Hindu Law thereby making the wife equal co-sharer in the husband's wealth and income;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c). Suggestions to make the wife equal co-sharer in the husband's wealth and income are being made to the Government from certain quarters. However, the matter requires an indepth study and broader consensus before it is taken up by the Government for consideration.

**Financial Assistance to construct a Tourist Complex in Karnataka**

7631. SHRI H.C. SRIKANTIAH: Will the Minister of TOURISM be pleased to state:

(a) whether the Karnataka Government has sent any proposal for financial assistance for the construction of a Tourist Complex in South Kanara;

(b) if so, the details thereof;

(c) whether the Government have sanctioned the financial assistance; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) Detailed proposals for construction of a tourist complex in South Kanara have not been received from the State Government.

(b) and (c). Do not arise.

(d) The development and promotion of tourism in the States is primarily the responsibility of the State Governments.

**SAIL Supply to Re-Rolling Units**

7632. SHRI SURYA NARAYAN SINGH: Will the Minister of STEEL AND MINES be pleased to state the quantity and value of re-rollable steel material supplied by the Steel Authority of India Ltd. (SAIL) to the steel re-rolling units, unit-wise which neither possess Carry on Business Licence (COB) nor Industrial Licence, during the Seventh Five Year Plan with year-wise break-up?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): Re-rollable steel materials are distributed by SAIL as per the existing Distribution Guidelines of the Joint Plant Committee. The Guidelines require a consumer to declare his manufacturing licence/registration number of the unit using the material. Data regarding supplies are not maintained by SAIL on the basis of the status of the re-rolling units.

[ Translation ]

**Pay Scales to Production Staff of T.V. and Films Division**

7633. SHRI HARISH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state: